

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4064
ANSWERED ON 10.08.2017
INTER-LINKING OF RIVERS

4064. SHRI K.N. RAMACHANDRAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that the Government has decided to implement and complete the inter-linking of river projects in the country within a specified period;
- (b) if so, the details thereof;
- (c) whether any objections have been raised from certain States and if so, the details thereof; and
- (d) the efforts made by the Government to resolve the issues and complete the project?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation, now Ministry of Water Resources, RD & GR for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component & 14 under Himalayan Component) for preparation of Feasibility Reports. The pre-feasibility report of the all 30 links have been prepared and circulated to the concerned State Governments by the NWDA. After survey and investigations, Feasibility Reports of 14 links under Peninsular Component and Feasibility Reports of 2 links and draft Feasibility Reports of 7 links (Indian portion) under Himalayan Component have been completed. Present status, States concerned with Inter Basin Water Transfer Links are given in **Annexure-I**.

Four priority links under Peninsular Rivers Component have been identified for preparation of Detailed Project Reports (DPR) viz; Ken-Betwa Link, Phase –I & II, Damanganga-Pinjal Link, Par-Tapi-Narmada link and Mahanadi-Godavari link. The preparation of DPR of a project is taken up only after consent of concerned State Governments. Based on the concurrence of the concerned States, DPRs of Ken-Betwa link project Phase-I & Phase-II, Damanganga-Pinjal link and Par-Tapi-Narmada link have been completed. The techno-economic clearance and various statutory clearances of the Ken-Betwa link project Phase-I have been accorded. The techno-economic clearance of the Damanganga-Pinjal link project has also been accorded subject to statutory clearances. The DPR of Par-Tapi-Narmada link is under technical appraisal in the Central Water Commission.

The implementation of Inter linking of Rivers (ILR) projects involves various steps such as preparation of Pre-feasibility Reports(PFRs) /Feasibility Reports (FRs) of links, negotiation and consensus among concerned States, agreement with neighboring countries if link involves area lying in those countries, preparation of DPRs of the projects, clearance from appraisal agencies which includes clearance by Ministry of Environment & Forests and Climate Change (MoEF&CC) and Ministry of Tribal Affairs (MoTA), techno-economic clearance by Advisory Committee on Irrigation, Flood Control & Multipurpose Projects of MoWR, RD & GR, investment clearance and the construction time required for the completion of the project as per the DPR.

The stage of implementation of a project would be reached after its DPR is prepared with the consensus of concerned States and the requisite statutory clearances are obtained. Thus the implementation of the projects will take varying periods of time.

(c) No State except Kerala is opposing the Interlinking of Rivers (ILR) Programme. Further Kerala Government is opposing only Pamba-Achankovil-Vaippar link which concerns the State. However, some of the States have certain views/observations regarding ILR Projects, the details of which are given at **Annexure-II**.

(d) Interlinking of Rivers (ILR) programme has been taken up on high priority. The Government is pursuing the ILR program in a consultative manner.

As directed by the Hon'ble Supreme Court vide its judgment dated 27.02.2012 in the Writ Petition (Civil) No. 512 of 2002 on 'Networking of Rivers' alongwith Writ Petition No. 668 of 2002 a committee called "Special Committee on Interlinking of Rivers" vide Gazette Notification dated 23rd September, 2014 has been constituted.

The Special Committee on Interlinking of Rivers chaired by Hon'ble Union Minister (WR, RD & GR) as per the direction of the Hon'ble Supreme Court is expediting the progress and effective implementation in the ILR projects. Thirteen meetings of the Special Committee for ILR have been held so far and the last meeting was held on July 27, 2017 at New Delhi. Views and observations on the ILR programme have been received from various State Govts, experts and other stakeholders in the meetings of the Special Committee for Interlinking of Rivers (ILR). The Special Committee would consider all such observations appropriately while planning and formulating the ILR projects.

The Committee, after considering the views of all the stakeholders, is proceeding ahead to expedite the objectives of the interlinking of rivers as per terms of reference. Vigorous efforts have been taken up for generating consensus with development of alternative plans and also setting out road maps for implementation of mature projects.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 4064 TO BE ANSWERED ON 10.08.2017 IN LOK SABHA REGARDING INTER-LINKING OF RIVERS****Present status of Inter Basin Water Transfer Links, the States involved, name of rivers and status of Feasibility Reports/Detailed Project Report**

Sl. No	Name	Rivers	States concerned	Status
Peninsular Component				
1	Mahanadi (Manibhadra) - Godavari (Dowlaiswaram) link	Mahanadi & Godavari	Odisha, Maharashtra, Andhra Pradesh, Karnataka, & Chattisgarh	FR Completed
2	Godavari (Inchampalli) - Krishna (Pulichintala) link	Godavari & Krishna	Odisha, Maharashtra, Andhra Pradesh, Telangana, Karnataka, & Chattisgarh	FR Completed
3	Godavari (Inchampalli) - Krishna (Nagarjunasagar) link	Godavari & Krishna	Odisha, Maharashtra, Madhya Pradesh, Andhra Pradesh, Telangana, Karnataka & Chattisgarh,	FR Completed
4	Godavari (Polavaram) - Krishna (Vijayawada) link	Godavari & Krishna	Odisha, Maharashtra, Andhra Pradesh, Karnataka, & Chattisgarh	FR Completed
5	Krishna (Almatti) – Pennar link	Krishna & Pennar	Odisha, Maharashtra, Andhra Pradesh, Telangana, Karnataka, & Chattisgarh	FR Completed
6	Krishna (Srisailem) – Pennar link	Krishna & Pennar	-do-	FR Completed
7	Krishna (Nagarjunasagar) - Pennar (Somasila) link	Krishna & Pennar	Maharashtra, Andhra Pradesh, Telangana & Karnataka,	FR Completed
8	Pennar (Somasila) - Cauvery (Grand Anicut) link	Pennar & Cauvery	Andhra Pradesh, Karnataka, Tamil Nadu, Kerala & Puducherry	FR Completed
9	Cauvery (Kattalai) - Vaigai -Gundar link	Cauvery, Vaigai & Gundar	Karnataka, Tamil Nadu, Kerala & Puducherry	FR Completed
10	Ken-Betwa link	Ken & Betwa	Uttar Pradesh & Madhya Pradesh	FR & DPR (Ph-I&II) Completed
11	Parbati -Kalisindh-Chambal link	Parbati, Kalisindh & Chambal	Madhya Pradesh, Rajasthan & Uttar Pradesh (UP requested to be consulted during consensus building)	FR Completed
12	Par-Tapi-Narmada link	Par, Tapi & Narmada	Maharashtra & Gujarat	FR & DPR Completed
13	Damanganga - Pinjal link	Damanganga & Pinjal	Maharashtra & Gujarat	FR & DPR Completed.
14	Bedti - Varda link	Bedti & Varda	Maharashtra, Andhra Pradesh & Karnataka	PFR Completed
15	Netravati – Hemavati link	Netravati & Hemavati	Karnataka, Tamil Nadu & Kerala	PFR Completed
16	Pamba - Achankovil - Vaippar link	Pamba, Achankovil & Vaippar	Kerala & Tamil Nadu,	FR Completed

Sl. No	Name	Rivers	States concerned	Status
Himalayan Component				
1.	Manas-Sankosh-Tista-Ganga (M-S-T-G) link	Manas-Sankosh-Tista-Ganga	Assam, West Bengal, Bihar & Bhutan	PFR completed
2.	Kosi-Ghaghra link	Kosi & Ghaghra	Bihar , Uttar Pradesh & Nepal	PFR completed
3.	Gandak-Ganga link	Gandak & Ganga	-do-	Draft FR completed (Indian portion)
4.	Ghaghra-Yamuna link	Ghaghra & Yamuna	-do-	FR completed (Indian portion)
5.	Sarda-Yamuna link	Sarda & Yamuna	Bihar, Uttar Pradesh, Haryana, Rajasthan, Uttarakhand & Nepal	FR completed (Indian portion)
6.	Yamuna-Rajasthan link	Yamuna & Sukri	Uttar Pradesh, Gujarat, Haryana & Rajasthan	Draft FR completed
7.	Rajasthan-Sabarmati link	Sabarmati	-do-	Draft FR completed
8.	Chunar-Sone Barrage link	Ganga & Sone	Bihar & Uttar Pradesh	Draft FR completed
9.	Sone Dam – Southern Tributaries of Ganga link	Sone & Badua	Bihar & Jharkhand	PFR completed
10.	Ganga(Farakka)-Damodar-Subernarekha link	Ganga, Damodar & Subernarekha	West Bengal, Odisha & Jharkhand	Draft FR completed
11.	Subernarekha-Mahanadi link	Subernarekha & Mahanadi	West Bengal & Odisha	Draft FR Completed
12.	Kosi-Mechi link	Kosi & Mechi	Bihar , West Bengal & Nepal	PFR completed Entirely lies in Nepal
13.	Ganga (Farakka)-Sunderbans link	Ganga & Ichhamati	West Bengal	Draft FR completed
14.	Jogighopa-Tista-Farakka link (Alternative to M-S-T-G)	Manas, Tista & Ganga	-do-	(Alternative to M-S-T-G Link) dropped

- PFR- Pre Feasibility Report
- FR- Feasibility Report;
- DPR- Detailed Project Report

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 4064 TO BE ANSWERED ON 10.08.2017 IN LOK SABHA REGARDING “INTER-LINKING OF RIVERS”

Link wise Details of objections raised by various State Governments

S.No.	Name of Link Project	Concerned States	Views/Observations
1	Pamba - Achankovil - Vaippar link	Tamil Nadu & Kerala	Kerala Assembly has passed a resolution against taking up of this Link Project (2003)
2	Parbati – Kalisindh – Chambal link	Madhya Pradesh & Rajasthan	Government of MP has prepared and submitted the DPRs of Mohanpura Multipurpose Project and Kundaliya dam as a major intra-State link project (important components of Parbati-Kalisindh-Chambal link) to CWC.
3	Mahanadi (Manibhadra) – Godavari link	Odisha, Maharashtra, AP, Karnataka, & Chattisgarh,	Govt. of Odisha is not agreeable to this ILR project due to large submergence of Manibhadra dam/reservoir and to the water balance and quantum of water to be diverted.
4	Godavari (Inchampalli) - Krishna link Projects	Odisha, Maharashtra, MP, AP, Telangana, Karnataka, & Chattisgarh,	Govt. of Telangana is not agreeable to the water balance at Inchampalli dam site in Godavari basin.
5	Netravati – Hemavati link	Karnataka, TamilNadu & Kerala	Govt. of Karnataka intends to utilize Netravati water as per its own plan.